## ANNEXURE-6

## Name of the corporate debtor: M/s A M Vinyl Private Limited; Date of commencement of liquidation: 06.07.2020; List of stakeholders as on: 31.12.2021

List of Operational creditors (other than Workmen, Employees and Government Dues)

	(Amount in ?)

SI. No.

10 Rachit Ahluwalia Prop. of M's Thermoplast Thermoplast U Pvt. Ltd. U Pvt. Ltd. U	Rachit Ahluwalia Prop. of M/s Thermoplast Thermoplast Swastik Interchem	Rachit Ahluwalia Prop. of M/s Thermoplast						8 M/s Trinity U25 Compounds Pvt. Ltd (D)		7 Deven Textile U748 Industries Pvt. Ltd.		Knittings	Vipin Chemicals & Polymers	M/s Pacmini Industries Limited	χοr	Sourabh Kapoor	Swati kapoor &	al Boltochem	Name of Creditor Identification			
U74899DL199/PLC090/95	2000	U24100DL2012PTC233950 U2 U8 2020				U45400DL2008PTC172183 05 08.2020		U25209DL2017PTC310826 05 08 2020		U74899DL1986PTC024678 05 08 2020		U17122DL2014PTC26/649/02:08-2020			175199DL2000PLC105120 24.07.2020							
	0795 18 08 2020	1950 CO 0508			05.08.2020	83 05 08 20		05.08.202		05.08.2020		02.00.2020	OFFICE INC.	01 08 2020	24.07.2020	05.08.2020	05.08.2020	29.07.2020	receipt A		Details of cl	
			7 32 94 764/-		120 16,03,304.09/-	120 40,42,620/-		5,80,133/-		55,97,032/-			3 88.24.284/-	10,60,432/-	6,00,000/-	65,000/-	50,727/-	1,90,20,844/-	Amount claimed		Details of claim received	
70 71	9,84,710/-		764/- 2,32,94,764/-		11.35.511/-	520/- 36,30,300,22		93/-		y. 16.50.7724.			2.93,57,918/-	10,60,432/-	6,00,000/-	65,000/-		1,90,20,844/-		Amount of claim		
29.20.932/- OC	9,84,/10/-		,764/- OC		511/- OC		00	00		9, OC			000	00	000	2		90	100000	e of		
χ.	8						,	1									,		disposal	Amount covered by lien or attachment	Details	
								,		*									(Yes/No)	Whether lien /	Details of claim admitted	
							1						The state of the s					,		Amount covered by guarantee		WHAT STATE OF THE PARTY OF THE
3.3070	7082 E	1.14%	26.96%			1.31%	4.22%			1.7270	1000		33.96%	1.2276		0.69%	0.07%	0.06%	22%	% share in total amount of claims		
						1												,		claim	Amount of	
			,				r									,				that may be set off	Amount of any mutual dues,	
						4,67,793,09/-	3,92,113.78/-				39,46,260/-			94 66 366/-			1		,	that may be set rejected	Amount of claim	
-						4,67,793.09/-	/- 3,92,113.78/-		•		39,46,260/-			94,66,366/-				,		under verilleacon	Amount of claim Remarks, if any	
	Amount Admitted	Amount Adminiscu		amount as per the books of CD  Amount Admitted	p.a.charege from 31.03.2018 on principal	/- Amount admitted. The interest (a) of 24%	/_ Amount admitted	substantiate his claim PO delivery proof, therefore the claim has been decline.	The proof of evidence	No confirmation of the rest amount from the CD as well as non supporting any proof of evidence.	Amount admitted as per	admitted being a no proof of evidence are supported in this regard.	interest amount Rs. 94,66,366/- is not	Amount admitted and	Amount admitted	Amount admitted	Amount admitted	Amount admitted	Amount admitted		Remarks, if any	

THE INFANCE TO AN ANTI-NET PROTECTION OF THE PRO 14 16 15 M/s Bahubali Industries M/s Ritzy Chemicals U74999DL2007PTC161977 29 08 2020 Pvt. Ltd. Vipin Chemicals & Polymers U24100PN2021PTC198396 12.10.2020 Total 01.08.2020 10,13,00,960.4/- 8,64,48,294.53/-9,79,308.31/-12,70,750/-4,06,120/-9,79,308.31/-12,70,750/ 4,06,120/-00 00 00 100% 1.13% 0.47% 1.47% 1,42,72,532.87/-The delay has been condoned by Hon'ble NCLT vide order dated 20/11/2020 thereafter claim has been admitted. Amount admitted. The claim has modified in respect of C Form Tax claim and interest Amount Admitted

Anup Kumar
Liquidator of M/s A M Vinyl Pvt. Ltd.
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